

IN THE INCOME TAX APPELLATE TRIBUNAL "D" BENCH : KOLKATA

[Before Hon'ble Sri A.T.Varkey, JM & Shri M.Balaganesh, AM]

I.T.A No. 1398/Kol/2016  
Assessment Year : 2009-10

J.C.I.T., Range-45,  
Kolkata

-vs.-

Green Star Corporation  
Kolkata  
[PAN : AAGFG 4948 M]  
(Respondent)

(Appellant)

**C O R R I G E N D U M**

**Per M.Balaganesh, AM**

In the order passed by this Tribunal dated 14.07.2017 vide ITA No.1398/Kol/2016 in para -1 of the order, the date of 143(3) order has been wrongly mentioned as 09.12.2011. It should be read as **29.11.2011.**

**Sd/-**  
[A.T.Varkey]  
Judicial Member

**Sd/-**  
[ M.Balaganesh ]  
Accountant Member

Dated : 08.01.2018.

[RG PS]

Copy of the order forwarded to:

- 1.Green Star Corporation, 45-A, Khudiram Bose Sarani, Kolkata-700037.
- 2 J.C.I.T. Range-45, Kolkata.
3. CIT(A)-13, Kolkata
4. CIT-(15, Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

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By Order

Senior Private Secretary  
Head Of Office/DDO,ITAT, Kolkata Benches, Kolkata.

